Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA- No. 246 of 2011 in
D.F.R. No.1416 of 2011

Dated :4th November, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Utility Users' Welfare Association … Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr. ….Respondent(s)

Counsel for the Appellant(s): Mr. Abhimanue Shrestha

ORDER

IA- No. 246 of 2011
(Appl. for waiver of court fee)

We have not satisfied with the affidavit filed by the Applicant seeking for the relief of waiver of court fee. However, the learned counsel for the Applicant seeks some more time to file the detailed affidavit.

Post the matter on ***30.11.2011.***

(V.J. Talwar) **(Justice M. KarpagaVinayagam)**
Technical Member **Chairperson**

TS/KS